Annexure-5

Name of the corporate debtor:POWER CAR INDIA PRIVATE LIMITED Date of commencement of liquidation:27.07.2023 List of stakeholders as on: 25.09.2023

List of operational creditors (Government Dues) NIL

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	EMPLOYEES PROVIDENT FUND ORGANISATION	PF	TN/AMB/1447915/CC-II/A-8/2023	25.08.2023	2,698,562.00	2,698,562	7A DUES, PDC DUES, RECOVERY AND 7Q	NIL	NO	100	NIL	NIL	NIL	NIL	BOOKS OF ACCOUNTS NOT SUBMITTED, HOWEVER, CLAIM ADMITTED IN PRINCIPAL
2	ESI CORPORATION	ESIC	I/657162/2023	25-08-23	730,502	730,502.00	CONTRIBUTION, INTEREST, DAMAGES AND COST	NIL	NO	100	NIL	NIL	NIL	NIL	BOOKS OF ACCOUNTS NOT SUBMITTED, HOWEVER, CLAIM ADMITTED IN PRINCIPAL
					3,429,064.00	3,429,064.00									